## GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS **RAJYA SABHA UNSTARRED QUESTION NO-83** ANSWER ON- 20/07/2023

# FRAUD WITH INDIAN STUDENTS ABROAD

### 83. SHRI SUSHIL KUMAR GUPTA

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

(a) Whether it is a fact that that a large number of Indians in Canada are facing deportation;

(b) Whether it is also a fact that many of them are students and victims of fraud by their immigration agents;

(c) The steps which are being taken to help these people in this regard; and

(d) The steps which are being taken to ensure that students are saved from forged college admission offer letters?

### ANSWER

#### THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

### (SHRI V. MURALEEDHARAN)

(a to d) Government of India is aware of some Indian students in Canada facing deportation for allegedly submitting fraudulent letters of admission to Canadian academic institutions.

Government of India is engaged with the Canadian authorities, both in Canada and in New Delhi on how the concerned Indian nationals can continue to stay in Canada as per local laws and regulations.

The Canadian authorities are dealing with these issues on a case-by-case basis. Some Indian nationals have reportedly received stay orders from the Canadian courts on their deportation notices, based on the facts of the individual cases.

The consistent efforts by the Government of India have been instrumental in the Canadian Government adopting a humane approach and taking on board the perspective of the students.

Government of India will continue to work towards streamlining mobility of students to Canada and taking measures to regulate the role of dubious institutions and agents who are misleading students, as a long term measure.

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